



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 1

[DIVISION BENCH-I]

**NO ADJOURNMENT WILL BE PERMITTED IN
ITEM NOS. 1 TO 12 AND WILL BE HEARD
ON DAY-TO-DAY BASIS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
30 Crl.A./8/2019	JAHIRUL ISLAM AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. A C SARMA MR. A KALAM MR G BHARADWAJ	MR. M BISWAS (R2) MS. S MEDHI (R2) PP, ASSAM
31 WA/56/2023	SANJIT CHANDRA DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MS S SHARMA	MR. S K GOSWAMI (R4) MR. B K GOSWAMI (R4) MR. R SHARMA (R4) SC, AFDC
WITH I.A.(Civil)/428/2023 in WA/56/2023	SANJIT CHANDRA DAS Versus ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR. K MOHAMMED MS S SHARMA	SC, AFDC
32 WA/308/2023 CAVT. NO.05092/023,	SHYAM SUNDAR SAHA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. N BARMAN MR. B K GOSWAMI	MR. D CHAKRABARTY SC, WATER RESOURCE SC, FINANCE FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
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19)	MS B DUTTA	28-08-2023	To	31-08-2023
20)	MR. A M DUTTA	28-08-2023	To	31-08-2023



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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
45	WP(C)/4905/2023 B/O	KESHADA BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MRS. K BARPUZARI MR. A CHAMUAH MR. P K BHUYAN	SC, SEC. EDU. SC, SEBA
ADMISSION				
46	WP(C)/7132/2022 FIXED	EDUCATION RESEARCH AND DEVELOPMENT FOUNDATION (ERDF) AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR. K MIRA MR M Z QUADIR	SC, HIGHER EDU MR K GOGOI SC for Respondent No.6, SC, SSUHS SC, HEALTH

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
26	WP(C)/4915/2023 B/O	SANEKA PARVIN AND ANR Versus THE UNION OF INDIA AND 9 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS. A. BORAH MR S ABDULLAH	GA, ASSAM DY.S.G.I.

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA
HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
43	WP(C)/1557/2020 B/O	AMIN HUSSAIN Versus UNION OF INDIA AND 6 ORS.	MR. SURAJIT DAS MR. N AHMED A W AMAN MR R A AHMED MR. S K M ALOMGIR MR. J ABBAS	SC, NRC (R4) SC, ELECTION COMMISSION. (R3) SC, F.T (R2,5TO7)
<u>ADMISSION</u>				
44	WP(C)/495/2019 WITH LCR, FIXED	SRIBASH BISWAS @ SRI SIBAS BISWAS Versus THE UNION OF INDIA AND 8 ORS.	MS. D GHOSH MR. M AHMED	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
45	WP(C)/5050/2020 WITH LCR, FIXED	SAJIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR. M R SODIAL MR S AHMED MR K BROOK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
46	WP(C)/142/2023 WITH LCR, FIXED	MD. SONA MIYA Versus THE UNION OF INDIA AND 5 ORS	MS N DEKA MR SAURADEEP DEY	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<u>HEARING</u>				
47	WP(C)/7961/2019 WITH LCR, FIXED	KUDRAT ALI @ KURJAT ALI Versus UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MS. S S ZIA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
48	WP(C)/8255/2019 WITH LCR, FIXED	ANJU MAZUMDAR @ ANJU RANI @ ANJU SHEEL @ ANJU RANI SHEEL Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MRS H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
49	WP(C)/4379/2020 FIXED	AMENA KHATUN @ AMENA BEWA Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MR. M ISLAM MS N DEKA MR SAURADEEP DEY	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 7

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
19	I.A.(CrI.)/739/2022 WITH LCR 3 FILES, P.B.-2, B/O in CrI.A./314/2022 WITH CrI.A./314/2022	ATUL BISWAS Versus THE STATE OF ASSAM AND ANR.	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	PP, ASSAM
		ATUL BISWAS Versus THE STATE OF ASSAM AND ANR.	CHITRALEKHA HAZARIKA MR. A A R KARIM MR. A DEB	MR. S D ROY (r-2) B DAS (r-2) PP, ASSAM
HEARING				
20	CrI.A./126/2016 8 Y 2 M 15 D :WITH LCR 8 FILES, P.B.-2, FIXED	PRABITRA DAS and ANR Versus THE STATE OF ASSAM and ANR	MSB DEVI MRM RAHMAN MRS BORGHAIN MR.N J GOGOI MR.M BORGHAIN	PP, ASSAM

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BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 7

**[THIS BENCH WILL SIT AFTER RISING
OF THE SPECIAL DIVISION BENCH]**

**JUDGMENT OF THE FOLLOWING CASES WILL BE
DELIVERED BY HONOURABLE MR. JUSTICE K.R.
SURANA, SITTING SINGLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.A./400/2019	SRI MONESWAR DAS Versus MRS. NILIMA DAS AND ANR	MS N BARMAN MR. S K BHATTACHARYYA MR. S DAS MR. B SINHA	MR. P MAHANTA MS. P SAHARIA MR P K KALITA PP, ASSAM
2	CRL.A(J)/1/2020 7 Y 8 M 19 D :	CHARUA KACHUA @ SUSHIL KUJUR Versus THE STATE OF ASSAM	MR. B TALUKDAR, AMICUS CURIAE	PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 9

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
51	AB/2658/2023 B/O	AKHIRUL ISLAM Versus THE STATE OF ASSAM	MR. M MONDAL	PP, ASSAM
BAIL HEARING (BA)				
52	Bail Appln./1980/2023 WITH OFFICE NOTE, LCR FILE, FIXED	MOHAMMAD ABDULLAH @ MD. ABDULLAH MANSHURI Versus THE STATE OF ASSAM	R RAHMAN MR. M ISLAM	PP, ASSAM
	WITH I.A.(CrI.)/756/2023 in Bail Appln./1980/2023	MOHAMMAD ABDULLAH @ MD. ABDULLAH MANSHURI Versus SMTI. RENUKA GOWALA,	R RAHMAN	PP, ASSAM
53	Bail Appln./2593/2023 FIXED	DILIP KR. CHAUHAN Versus THE STATE OF ASSAM AND ANR	MR M R ADHIKARI MS M BORAH	PP, ASSAM
54	Bail Appln./2620/2023 WITH OFFICE NOTE, B/O	SAKIL ISLAM BARBHUYIA Versus THE STATE OF ASSAM	MR. K A MAZUMDER MR E AHMED	PP, ASSAM
55	Bail Appln./2654/2023 WITH OFFICE NOTE, LCR FILE, FIXED	MOSTAFA @ MOSAFA ALI Versus THE STATE OF ASSAM	MS. S MEDHI MR. M M ZAMAN	PP, ASSAM
56	Bail Appln./2718/2023 WITH OFFICE NOTE, LCR FILE, FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM	PP, ASSAM
57	WITH Bail Appln./2685/2023	RUPJAN BIBI AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
58	AB/2332/2023 FIXED	BISHNU PRASAD BRAHMA Versus THE CENTRAL BUREAU OF INVESTIGATION	MR. R DE MS. R B BORA S BARO	SC, CBI

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13)	MS. P DAS	01-09-2023	To	17-09-2023
14)	MR G BORDOLOI	25-08-2023	To	25-08-2023
15)	MR A BRAHMA	28-08-2023	To	28-08-2023
16)	MR. A LAL	30-08-2023	To	31-08-2023
17)	MR. A LAL	28-08-2023	To	28-08-2023
18)	MR M Z AHMED	28-08-2023	To	31-08-2023
19)	MS B DUTTA	28-08-2023	To	31-08-2023
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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th August 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
55	WP(C)/3880/2022 FIXED	NIKUNJA BIHARI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS. D MAHANTA	SC, PWD
56	WP(C)/5059/2022 FIXED	RAMANI MALAKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K GOSWAMI MR. R SHARMA	MR. A CHOUDHURY GA, ASSAM MR. S ISLAM MS. A KAUSHAR SC, GAD
ORDERS				
57	WP(C)/6589/2022 FIXED	AMIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR M SAHEWALLA MS. S. TODI MR H K SARMA MS K BHATTACHARYYA	GA, ASSAM MR. A SARMA (R-5,6,7) MR. M HUSSAIN (R-5,6,7) MR. K KALITA (R-5,6,7) MS S BARUAH, GA, ASSAM (R-2 & 3) MR. LENTSO (R-5,6,7) MS. S DUTTA, SC, REVENUE & DISASTER MANAGEMENT DEPTT. SC, O I L
58	WP(C)/3286/2023 B/O	MRIDUL HAZARIKA AND 3 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
FOR HEARING U/O XLI RULE II C.P.C.			
47 RSA/142/2023 B/O	AMBU DEKA AND ANR. Versus RAMANI TALUKDAR AND ANR.	MR. D MOZUMDER MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	
48 RSA/143/2023 B/O	AMBU DEKA AND ANR. Versus RAMANI TALUKDAR AND ANR.	MR. D MOZUMDER MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	
WITH I.A.(Civil)/2490/2023 in RSA/143/2023	AMBU DEKA AND ANR. Versus RAMANI TALUKDAR AND ANR.	MR. D MOZUMDER MR. S HAZARIKA MS A M DCOSTA	
ORDERS			
49 I.A.(Civil)/2159/2023 B/O in RSA/124/2013 WITH RSA/124/2013	ON THE DEATH OF KRISHNA LAL DAS Versus LAKHI MAHATO AND ORS . ON THE DEATH OF KRISHNA LAL DAS, HIS LEGAL REPRESENTATIVE NAMELY SANJAY DAS AND ORS Versus LAKHI MAHATO AND ORS	MR D KALITA MRG P BHOWMIK	MR. A K GUPTA MR.S BANIK MR.S S ROY MR. SAILENDRA DEKA MR. A K GUPTA (r-2) MR. B SARMA MR. R S MISHRA (r-2) MS. J BORO MR J DAS

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 15

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
50	Bail Appln./2938/2023 FIXED.	BUDHADEV DAIMARY AND 3 ORS. Versus THE STATE OF ASSAM	MD M S ALI	PP, ASSAM
ORDERS				
51	I.A.(CrI.)/751/2023 B/O in Bail Appln./2885/2023 WITH Bail Appln./2885/2023	SAIDUL ISLAM @ SHAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR. HANIFUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY D HUSSAIN	PP, ASSAM PP, ASSAM

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-V]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
41 WP(C)/2284/2016 PART-HEARD, FIXED	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MR.J I BORBHUIYA MRS.F BEGUM MS.R DEKA MR.N G KUNDU MR.L MOHAN MRG DEKA MR.K H CHOUDHURY MR.P K R CHOUDHURY	MR.K N CHOUDHURY(R- 7-9) DR.B AHMED SC, CO-OP. MR.J PATOWARYR- 7-9 MS.R KAKOTI(R- 7-9)
WITH I.A.(Civil)/1207/2016 in WP(C)/2284/2016	NARENDRA NATH BARMAN Versus THE STATE OF ASSAM AND 8 ORS	MS.R DEKA MR.N G KUNDU MRG DEKA MR.P K R CHOUDHURY	MR.K N CHOUDHURYR- 7-9 DR.B AHMED SC, CO-OP. MR.J PATOWARY(R- 7-9) MS.R KAKOTI(R- 7-9)
42 WP(C)/5648/2017	ANIL KUMAR KALITA Versus THE STATE OF ASSAM and 8 ORS.	MR.J I BORBHUIYA MR.L MOHAN MS.F BEGUM MR.K H CHOUDHURY	MR. K N CHOUDHURY (R7, R8, R9) SC, CO-OP. MISS. R R KAKATI (R7, R8, R9) MR.B AHMED
WITH 43 WP(C)/5940/2021	AMIL KUMAR KALITA Versus THE STATE OF ASSAM AND 23 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. K N CHOUDHURY (r-9 to 25) SC, CO OP GA, ASSAM MR. R M DEKA (r-11 to 34) MS A BEGUM (r-9 to 25)
44 WP(C)/1767/2012 FIXED	RATNESWAR KALITA and 14 ORS Versus THE STATE OF ASSAM AND ORS	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.A ROY MS.D L DEKA MR.B K SINGHA	DR.B P TODI GA, ASSAM SC, REVENUE
WITH 45 WP(C)/1746/2017	RATNESWAR KALITA and 5 ORS. Versus THE STATE OF ASSAM and 9 ORS.	MR.S S DEY MR.M NATH MR.G RAHUL MR.D M NATH	GA, ASSAM SC, FOREST

46	WP(C)/2750/2020 FIXED	TOLARAM BAFNA ARTIFICIAL LIMB AND CALIPER CENTRE Versus THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MR K AGARWAL MD ASLAM MR D SENAPATI MR H K SARMA MR. M SAHEWALLA	GA, ASSAM SC, REVENUE SC, G M D A
WITH				
47	WP(C)/6263/2019	M/S. KAMAKHYA REALTORS PVT. LTD. Versus THE STATE OF ASSAM AND 2 ORS.	MR G N SAHEWALLA MD ASLAM MR D SENAPATI MR. A CHETIA MS. S KATAKEY	GA, ASSAM MR. S BORA, SC, GMDA D D BARMAN (R-1 & 2) MS KEWIZUM (SC, GMDA) (R-3)
ORDERS				
48	WP(C)/2638/2014 FIXED	RAKESH HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MS. A B KAYASTHA MR. P K GARODIA MR. P SARMA	MS. S BHUYAN(R-6) MR. B D KONWAR(R-6) GA, ASSAM MS. A DEVI MR. J HANDIQUE (SC, REVENUE & DISASTER MANAGEMENT DEPT.,(R- 1,3 & 4)) MR. R KALITA(R-6) MS. S S SINGH MS. A BORBHUYAN MS. K MAHANTA(R-6) MR. R P SINGH
WITH				
	I.A.(Civil)/2497/2023 in WP(C)/2638/2014	RAKESH HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. R DUBEY MR. R DUBEY MS. A B KAYASTHA MR. P SARMA	GA, ASSAM
49	I.A.(Civil)/2168/2023 FIXED in WP(C)/1567/2023 WITH WP(C)/1567/2023	HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS HEMANTA DEORI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	PETITIONER IN PERSON (MR. B. BUCHA) PETITIONER IN PERSON (MR. B. BUCHA)	GA, ASSAM MR. K N CHOUDHURY (R-5) GA, ASSAM MR. B D DEKA (R-5) MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5)

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CRIMINAL BENCH]

**OLD PENDING HEARING MATTERS WILL NOT
BE ALLOWED TO BE ADJOURNED, LEARNED
ADVOCATES ARE HEREBY REQUESTED TO BE
PRESENT.IN ABSENCE OF LEARNED COUNSELS,
MATTER WILL BE TAKEN UP BY APPOINTING
AMICUS CURIAE]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING				
53	AB/2304/2023 FIXED	MOHIBUL HUSSAIN @ MOHIBUL HASSAN Versus THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
HEARING				
54	Crl.A./175/2005 CONNECTED WITH ITEM NO. 48 IN THE DAILY CAUSE LIST	MRITUNJOY GHOSE Versus C B I	H DEKA N CHAKRABORTY	MR.K DAS SC. C.B.I.

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

**THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
6	AB/2889/2023 FIXED	ABDUL LATIF AHMED Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR F HAQUE MR N ISLAM	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
7	Bail Appln./2018/2023 WITH OFFICE NOTE, LCR FILE, FIXED	MD. ISHLAODDIN @ MD ASLAUDDIN AND ANR Versus THE STATE OF ASSAM	MR. N N B CHOUDHURY MS. K DEY MR. S KAUR	
8	WITH Bail Appln./2887/2023	MD. SAKIR AHAMED Versus THE STATE OF ASSAM	MR. P K SAHARIA MS K DAS	PP, ASSAM
9	Bail Appln./2191/2023 WITH SCANNED COPY OF CR. FIXED.	RINA TAMANG Versus THE STATE OF ASSAM	MS. S BHAGAWATI	PP, ASSAM
<u>ORDERS</u>				
10	I.A.(CrI.)/755/2023 BA 2145/2023(D/O), WITH LCR, B/O in Bail Appln./2145/2023	MD. GULZAR HUSSAIN, Versus THE STATE OF ASSAM	MR. J SARMAH	PP, ASSAM

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18)	MR M Z AHMED	28-08-2023	To	31-08-2023
19)	MS B DUTTA	28-08-2023	To	31-08-2023
20)	MR. A M DUTTA	28-08-2023	To	31-08-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,25th August 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	Crl.Rev.P./140/2009 (AT 4:00 PM)	SHRI RAM BABU SHAW Versus THE STATE OF ASSAM and ANR	B SARKAR R DHAR MR A TEWARI (Amicus Curiae) J PAUL P SEN	MR. N ALAM PP, ASSAM MRP K SINGH MR.K RAJA MR.M U HAQUE
2	Crl.A./111/2010 (AT 4:00 PM)	HIRU DAS, Versus RANJAN DUTTA CHOUDHURY and ANR,	A M BORA S BANIK B SARMA P BHUYAN K N SURI	D DAS MR S KHOOND MR J BORAH PP, ASSAM A A MIR I LAHIRI
3	Crl.Rev.P./422/2012 (AT 4:00 PM)	SUREN DAS Versus THE STATE OF ASSAM AND ANR	MR.G SAIKIA MR.D SAUD MS.J DEKA MR.A K BARUAH MR.A THAKURIA	MR.P KATAKIR-2 MR.K M HALOI MS.M DEVI(R-2) MS.R BEGUM(R-2) PP, ASSAM
4	Crl.A./159/2013 (AT 4:00 PM)	SHYAMAL DAS and ANR. Versus STATE OF ASSAM	MR.B C DAS MS.R B BORA LEGAL AID COUNSEL	PP, ASSAM
5	CRP(IO)/252/2022 (AT 4:00 PM)	VARUN BEVERAGES LIMITED Versus M/S BAKSKISH ENTERPRISES AND ANR	MR. B K JAIN	MR. S P ROY Sahanor Alam JYOTISH DAS
6	Crl.Rev.P./399/2022 (AT 4:00 PM)	ABDUS SOBHAN KHAN Versus HANUFA KHATUN	MR. R ALI H A AHMED DR. R HOQUE	MR. A HUSSAIN
7	Crl.Pet./1165/2022 (AT 4:00 PM)	SHIKHA DEY Versus ABHIJIT INTERNATIONAL	MR. D P BORAH MR B PAUL	MS. N K DEVI MR. N ANIX SINGH
TO BE SPOKEN TO				
8	MACApp./153/2015 (AT 4:00 PM)	ORIENTAL INSURANCE COMPANY LTD Versus SMTI LAKHIMAI TERONPI and 7 ORS	MS. N MODI MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MR. B C DAS MR. P C DEY (R7) MR. P C DEY (R7) MR. D K KALITA (R1-R5) MR. K K PARASAR (R1-R5) MR. I HAQUE (R7)

HEARING

9 Crl.Pet./1286/2022
WITH LCR 2 FILES, FIXED

THE STATE OF ASSAM AND ANR.
Versus
FAIJUDDIN AHMED @ FAIZUDDIN AHMED

MR. P N GOSWAMI
MR. K P PATHAK
MR. D GOGOI
ADDL. AG,ASSAM

MS. S K NARGIS
MR. A AHMED
MS. A MESEN

WITH

I.A.(Crl.)/369/2023
in Crl.Pet./1286/2022

FAIJUDDIN AHMED @ FAIZUDDIN AHMED
Versus
THE STATE OF ASSAM AND ANR.

MS. S K NARGIS
MS. A MESEN

SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 25/08/2023

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1)	MS. K YADAV	19-07-2023	To	09-09-2023
2)	MR R YADAV	19-07-2023	To	09-09-2023
3)	MR D C K HAZARIKA	29-07-2023	To	25-08-2023
4)	MR J DAS	31-07-2023	To	01-09-2023
5)	MR. P MAHANTA	08-08-2023	To	31-08-2023
6)	MR. R P SINGH	10-08-2023	To	01-09-2023
7)	MR. B K SARMA	13-08-2023	To	25-08-2023
8)	DR. J. D. KHAUND	22-08-2023	To	27-08-2023
9)	MR. D K SHARMA	26-08-2023	To	05-09-2023
10)	MR A W AMAN	22-08-2023	To	01-09-2023
11)	MR D C K HAZARIKA	28-08-2023	To	12-09-2023
12)	MR. B K DAS	01-09-2023	To	17-09-2023
13)	MS. P DAS	01-09-2023	To	17-09-2023
14)	MR G BORDOLOI	25-08-2023	To	25-08-2023
15)	MR A BRAHMA	28-08-2023	To	28-08-2023
16)	MR. A LAL	30-08-2023	To	31-08-2023
17)	MR. A LAL	28-08-2023	To	28-08-2023
18)	MR M Z AHMED	28-08-2023	To	31-08-2023
19)	MS B DUTTA	28-08-2023	To	31-08-2023
20)	MR. A M DUTTA	28-08-2023	To	31-08-2023